NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 131(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

S K MOHAPATRA

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE COMPANY

M/s. Delhi Towers and Estates Pvt. Ltd.

Vs.

M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. NITIN GUPTA Adv Political GNAME

ORDER

Even on second call no one has put in appearance on behalf of the Respondents,

- 2. Learned Counsel for the Petitioner states that the appropriate affidavit shall be filed with regard to the settlement or any other breach thereof. Let a copy of the settlement, if any, be placed with the affidavit.
- 3. List on 18th October 2016.

CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Ostra September, 2016 (A.K. Arora)